

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
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**RAJYA SABHA**

**UNSTARRED QUESTION NO.2131**

**TO BE ANSWERED ON TUESDAY THE 01<sup>st</sup> JANUARY, 2019**  
**PAUSHA 11, 1940 (SAKA)**

**COLLECTION AND UTILISATION OF INDIRECT TAXES AMOUNT**

**2131. SHRI SYED NASIR HUSSAIN:**

Will the Minister of FINANCE be pleased to state:

- (a) the total amount collected through indirect taxes by Government from various sources during the last three years and its utilisation for various activities; and
- (b) the allocation of funds from the source of direct and indirect taxes for various activities during the said period?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI SHIV PRATAP SHUKLA)**

**(a) & (b):** The total amount collected through indirect taxes by the Government from various sources for its utilization(as per annual budgetary allocations) for various activities during 2015-16, 2016-17 and 2017-18(provisional) were Rs. 7,09,825 crore, Rs. 8,61,625 crore and Rs. 9,11,467 crore respectively.

The Central taxes (direct tax and indirect tax) collected, become part of the devolution made to the states as per the accepted recommendations of Finance Commission, which is 42% of the shareable central taxes and duties. The remaining tax becomes the part of Consolidated Fund of India along with Non Tax Revenue and Capital (Debt & Non-Debt). The tax wise budget allocations are not made, however the allocation from Consolidated Fund of India is used for various welfare activities by the line Ministries/Departments through Demands for Grants and Appropriation Bill as approved by the Parliament.

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